

F. No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.06.2026

ORDER NO. 81 of 2026

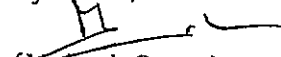
Hon'ble Officiating President is pleased to partially modify the roster order no. 73 of 2026 (Revised) from 29.06.2026 to 03.07.2026 for CESTAT, Chennai as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 03.07. 2026	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. M. Ajit Kumar, Hon'ble Member (Technical)	Customs Division Bench matters
From 29.06.2026 to 03.07.2026	Mr. Rajeev Tandon, Hon'ble Member (Technical)	Single Member Bench matters
From 01.07.2026 to 03.07.2026	Mr. A. K. Jyotishi, Hon'ble Member (Technical)	

Note:-

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings"

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/Hon'ble Members, CESTAT, Chennai/Kolkata/Hyderabad//P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai /Bar Association, Chennai /O/o Commissioner (AR), Chennai /Notice Board/Website/Guard File/Office Copy


Deputy Registrar